

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 336 OF 2017 &
IA NO. 895 OF 2017

Dated: 02nd April, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Uttar Pradesh Power Corporation Limited ... **Appellant(s)**
Vs.
Lanco Anpara Power Limited & Ors. ... **Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Anushree Bardhan
Mr. Shubham Arya
Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. S.B. Upadhyay, Sr. Adv.
Mr. Avijeet Lala
Ms. Sakya Singha Chaudhuri
Ms. Shikha Pandey for R-1

Mr. C.K. Rai
Mr. Mohit Rai for R-2

Mr. Rajiv Srivastava
Ms. Gargi Srivastava
Ms. Garima Srivastava for R-3 to R-6

ORDER

List this matter for hearing on **16.05.2018**, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

Bn/pr